

class I, II, III and IV by the Northeast Frontier Railway during the years 1969 and 1970 ,

(b) out of the aforesaid posts, how many were filled up by people either of whose parents was a permanent resident in the State of Assam including Meghalaya , and

(c) out of the aforesaid posts how many were filled up by persons who prosecuted or completed their studies in any educational institution in the State of Assam including Meghalaya ?

THE MINISTER OF RAILWAYS (RAIL MANTRI) (SHRI HANUMANTHAIYA) (a) Information about number of persons employed is not compiled State-wise but Railway-wise. Information regarding Northeast Frontier Railway is being collected and will be laid on the Table of the Sabha.

(b) and (c) Such State-wise statistics are not maintained

Floods in Tripura Towns and protection measures

278 SHRI DASARATHA DEB : Will the MINISTER OF IRRIGATION AND POWER (SINCHAI AUR VIDYUT MANTRI) be pleased to state :

(a) whether Government are aware that all the towns of Tripura are visited by floods almost every year , and

(b) if so, the steps being taken to provide adequate funds to the Tripura Government for undertaking adequate flood protection measures ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SINCHAI AUR VIDYUT MANTRALAYA MEN UP-MANTRI) (SHRI B.N. KUREEL) : (a) and (b). Yes, Sir. The towns affected are the headquarters town of Agartala and Sub-divisional towns of

Khowai, Kailashahar, Sonamura, Belonia, Dharmanagar, Amarpur and Kamalpur. Flood protection measure in all the above towns, except Kamalpur, have already been undertaken and improved wherever necessary. Works in Kamalpur could not, however, be taken by so far as land required for construction of embankment has not been made available .

A sum of Rs 14.51 lakhs has been provided in the budget for 1971-72 of the Government of Tripura for town protection works. The total provision for town protection works in the Fourth Plan is Rs. 86 lakhs

Flood protection Bund around Agartala Town, Tripura

279 SHRI DASARATHA DEB : Will the MINISTER OF IRRIGATION AND POWER (SINCHAI AUR VIDYUT MANTRI) be pleased to state

(a) whether Government are aware of the fact that the flood-protection bund around Agartala Town, Tripura requires immediate improvement on the lines of the similar measures taken earlier in the border areas of East Bengal , and

(b) if so, whether adequate funds have been made available to the Tripura Government for this purpose ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SINCHAI AUR VIDYUT MANTRALAYA MEN UP-MANTRI) (SHRI B.N. KUREEL) (a) The Tripura Administration are carrying out improvements to the flood protection embankments around Agartala town. These include raising, widening, construction of spurs and pitching.

(b) The requisite funds for the improvement works have been provided by the Tripura Administration. For the year 1971-72, the amount provided is Rs 8.64 lakhs.

Delimitation of Assembly Constituencies in Tripura

280 SHRI DASARATHA DEB : Will the MINISTER OF LAW AND JUSTICE

(VIDHI AUR NYAYA MANTRI) be pleased to state :

(a) whether Government have any proposal for setting up a Delimitation Commission for delimiting the Assembly Constituencies of Tripura afresh for increasing the number of seats ;

(b) whether Government of Tripura has moved for such a fresh delimitation ; and

(c) if so, the steps being taken in this respect ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (VIDHI AUR NYAYA MANTRALAYA MEN RAJYA MANTRI) (SHRI NITIRAJ SINGH CHAUDHARY) : (a) and (b). No, Sir.

(c) Does not arise.

Judicial Commissioners Court for Tripura

281. SHRI DASARATHA DEB : Will the MINISTER OF LAW AND JUSTICE (VIDHI AUR NYAYA MANTRI) be pleased to state :

(a) whether Tripura Government have moved for setting up of a separate Judicial Commissioners Court for Tripura ; and

(b) if so, the reaction of Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (VIDHI AUR NYAYA MANTRALAYA MEN RAJYA MANTRI) (SHRI NITIRAJ SINGH CHAUDHARY) : (a) A proposal was received from Tripura Administration in July 1969 for the appointment of a separate Judicial Commissioner for Tripura.

(b) The volume of work arising in Tripura did not justify the appointment of a separate Judicial Commissioner for Tripura. However, for the disposal of arrears in Tripura, an Additional Judicial Commissioner has been appointed with effect from 25th September, 1970.

Setting of Paper Mill in Orissa

282. SHRI S. C. SAMANTA : Will the MINISTER OF INDUSTRIAL DEVELOPMENT (AUDYOGIK VIKAS MANTRI) be pleased to state :

(a) whether Orissa will have a paper Mill in the private sector to be located near Jeypore in Koraput District ;

(b) if so, whether a letter of intent for its establishment with Rs. 30 crores has been issued by the Central Government ; and

(c) its manufacturing capacity ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (AUDYOGIK VIKAS MANTRALAYA MEN RAJYA MANTRI) (SHRI GHANSHYAM OZA) : (a) to (c). Yes, Sir. A letter of intent has been granted to a private firm for the establishment of a new undertaking in Koraput District of Orissa for the manufacture of 60,000 tonnes per annum each of pulp and paper. In their application, the party have indicated that their investment in fixed assets will be of the order of Rs. 25.8 crores.

Setting of Paper Mills during Fourth Plan

283. SHRI S. C. SAMANTA :
SHRIMATI JYOTSNA CHANDA :

Will the MINISTER OF INDUSTRIAL DEVELOPMENT (AUDYOGIK VIKAS MANTRI) be pleased to state :

(a) whether any paper mills are going to be set up during the Fourth Five Year Plan ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (AUDYOGIK VIKAS MANTRALAYA MEN RAJYA MANTRI) (SHRI GHANSHYAM OZA) : (a) Yes, Sir